TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL NEW DELHI

No.1/Judicial/Misc./TDSAT/2024

14th May, 2025

NOTICE

It is hereby informed to all Advocates and Parties that as decided by the Competent Authority, hearing of cases will commence in TDSAT through Hybrid System on a trial basis on every <u>Friday w.e.f. 16.05.2025</u>. A link to join the Hybrid System hearing will be provided in the Cause-Lists.

It has also been decided that TDSAT will start recording of all Virtual/Hybrid court proceedings w.e.f. 16.05.2025.

Desk Officer

Copy to:

- 1. The Telecom Lawyers' Association, TDSAT
- 2. The Registrar-cum-Principal Secretary, TDSAT
- 3. The Director, TDSAT
- 4. The Deputy Registrar, TDSAT
- 5. The PPS/PS to Hon'ble Chairperson and Members, TDSAT
- 6. Notice Board
- 7. TDSAT Website